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DEPARTMENT OF SUPPLY AND TRANSPORT NOTIFICATIONS

The 27th March 1944

No. 4977-S.T.—The following notification, issued by the Government of India, Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

New Delhi, 18th March 1944

No. TC(4)4/44—In exercise of the powers conferred on me by clauses 14(2) and 15 of the Cotton Cloth and Yarn (Control) Order, 1943, I hereby authorise all persons to keep cloth or yarn packed in December 1943 in unopened bales or cases until the 30th April 1944.

M. K. VELLODI
Textile Commissioner

The 27th March 1944

No. 4978-S.T.—The following notification, issued by the Government of India, Department of Industries and Civil Supplies, is republished for general information.

By order of the Governor
C. S. JHA
Secretary to Government

Bombay, 8th March 1944

No. F. S/3/15/44—In exercise of powers conferred by clause (c) of sub-section (1) of section 3 of the Hoarding

and Profiteering Prevention Ordinance, 1943 (Ordinance No. XXXV of 1943), the Central Government is pleased to fix as follows with effect from 1st March 1944 the maximum prices which may be charged by a dealer or producer in respect of the wines and liquors specified below, in supersession of the notification No. F. 22 (50)-CS(C)/43, dated the 22nd January 1944.

Part I

	Bombay prohibition area—Per quart bottle			Per quart bottle elsewhere		
	Rs.	A.	P.	Rs.	A.	P.
1. Foreign Gins Cyprus ..	20	12	0	19	12	0
2. „ „ other brands ..	18	12	0	17	12	0
3. „ Brandies Cyprus ..	21	0	0	20	0	0
4. „ „ other brands ..	20	0	0	19	0	0
5. „ Wines Cyprus ..	11	0	0	11	0	0
6. „ „ other brands ..	10	0	0	10	0	0
7. „ Vermouths Cyprus ..	11	0	0	11	0	0
8. „ „ other brands ..	{ (a) 10 0 0 litre			10 0 0 litre		
	{ (b) 9 0 0 quart			9 0 0 quart		
9. Foreign Beers Australian ..	2	4	0	2	4	0
10. „ „ South American ..	3	0	0	3	0	0
11. „ „ American ..	3	12	0	3	12	0

[Faint handwritten notes and scribbles at the bottom of the page, including numbers like 20, 12, 0, 19, 17, 21, 20, 11, 10, 11, 10, 2, 3, 3.]

Part II

Wholesale trade rate throughout India

Per quart bottle	1 pint bottle	half pint bottle
Rs. AS. P.	Rs. AS. P.	Rs. AS. P.

12. Whisky imported from the United Kingdom.	16 0 0	8 4 0	4 10 0
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	Retail rate—Bombay prohibition area		
13. Whisky imported from the United Kingdom.	21 0 0	10 12 0	5 14 0

Retail rate—Remainder of India

Per quart bottle	1 pint bottle	half pint bottle
Rs. AS. P.	Rs. AS. P.	Rs. AS. P.

14. Whisky imported from the United Kingdom.	19 0 0	9 12 0	5 6 0
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Retail rate—Bombay prohibition area

15. Liqueur Whiskies	22 0 0	per quart bottle
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Retail rate—Remainder of India

16. " "	20 0 0	per quart bottle
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Part III

17. Scotch Whisky
18. " "

.. Full peg Rs. 3 4 0
.. Half peg Rs. 1 10 0
inclusive of soda and service charges.

Part IV

Produce of Bombay Province per quart bottle	Produce of other Provinces per quart bottle
Rs. AS. P.	Rs. AS. P.

19. Indian Whisky, Brandy, Rum, Gin and liquors.

20. Indian Grade Brandy

21. Indian Pure Malt Whisky

NOTE—The prices fixed for Indian spirits are the maximum limits so that, if in any province, the Provincial Government fixes lower prices, the lower prices so fixed by the Provincial Government shall prevail in the areas under the jurisdiction of the Provincial Government.

C. C. DESAI

Joint Secy. to the Govt. of India